

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:963
ANSWERED ON:01.08.2006
BORDER TRADE CENTRES
Gadakh Shri Tukaram Gangadhar

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether there is any Border Trade Centre in West Bengal;
- (b) if so, the details thereof;
- (c) the funds sanctioned for these Trade Centres alongwith the working arrangement thereof;
- (d) whether the Government proposes to set up any other Border Trade Centre on Indo-Bangladesh Border; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH)

- (a) & (b): Trade with our neighbouring countries through the land route is regulated by Land Customs Stations located at mutually agreed places at the border.
- (c): The details of funds released for upgrading the infrastructure development at the Land Customs Stations located in the state of West Bengal are as under:-

S. No. Land Customs Stations Amount sanctioned (Rs. In lakh)

- 1. Petrapole Rs.867.69
- 2. Mahadipur Rs.545.00
- 3. Hilli Rs.552.64
- 4. Changradandha Rs.210.00

- (d) & (e): No such proposal is currently under consideration in the Department of Commerce.